

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:4791
ANSWERED ON:04.05.2012
UNCLAIMED DIVIDEND QUESTION
Sinh Dr. Sanjay;Yadav Shri M. Anjan Kumar

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has permitted Public Sector Undertakings (PSUs) to invest in mutual funds;
- (b) if so, the guidelines issued in this regard;
- (c) whether the PSUs are not getting benefits by making investment in mutual fund despite issuance of these guidelines;
- (d) whether the CMD and Board of Directors of PSUs are making investment in mutual fund of multinational companies and certain groups of companies;
- (e) the action taken by the Government against those CMD and Board of Directors of PSUs so far; and
- (f) the outcome thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

- (a), (b), (c), (d), (e) & (f): Information is being collected and shall be placed on the table of the house.